

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-301**  
IB-511/ND/2020

**IN THE MATTER OF:**

M/s Jagatjit Industries Limited  
Vs  
Acro Softech Private Limited

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Adjourn the matter to 20.04.2020.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**